NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/117//CAA/2017

NAME OF THE TRANSFEROR

: MERCURY MANUFACTURING CO. LTD

NAME OF THE TRANSFERRE

: GODREJ & BOYCE MANUFACTURING PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1) Mls. Ic. RAMASAMY GV. MOHAN KUMAR

ORDER

Counsel for the Petitioner present and submitted that the report of RD, OL and Income Tax Authorities are awaited. As per order dated 24.4.2017, compliance has been made by giving notice to the regulators. The proof has been filed by way of an Affidavit coupled with the postal receipts, which has already been placed on record. The representative of the OL prayed for two weeks' At request, time is enlarged. Put up on 18.8.2017 at time. 10.30. A.M.

C.viragerdon. (S. Vijayaraghavan)

Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)